

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3062

ANSWERED ON:07.08.2015

Quality of Blood

Singh Shri Abhishek

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of blood banks being run by the Government to provide blood to the needy during emergency, State/UTwise;
- (b) the guidelines prescribed by the Government to ensure the quality and adequate supply of blood in the country;
- (c) whether any list of the blood banks not complying with the rules prescribed by the Government have been prepared during the last three years;
- (d) if so, the details thereof, State/UTwise; and
- (e) the action taken against such blood banks for not complying with the laid down rules?

Answer

- (a): The number of blood bank run by the Government is 995. State/UT wise details are at Annexure A.
- (b): The National Blood Policy 2002 has been formulated, which aims to ensure easily accessible and adequate supply of safe and quality blood based on voluntary non remunerated blood donation. During the year 2014-15, a total of 10 million blood units were collected to ensure adequate blood supply in the country. For ensuring quality of blood, relevant provisions are given in the Drugs & Cosmetics Act 1940 and Rules 1945 made there under.
- (c) to (e): Details of blood banks not complying with the rules and action taken against such blood banks is at Annexure-B